

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2661
ANSWERED ON:17.08.2011
REVIEW OF ATOMIC ENERGY ACT
Gaddigoudar Shri P.C.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government proposes to review/change the Atomic Energy Act;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) the time by which a decision in this regard is likely to be taken?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(SHRI V. NARAYANASAMY)

(a) to (c) A proposal for the amendment of the Atomic Energy Act 1962 is under consideration of the Government. A decision regarding this is possible only after taking all relevant factors into account.